

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 36996/2012

(Arising out of impugned final judgment and order dated 27/04/2012 in CMWP No. 42068/2003 passed by the High Court of Judicature at Allahabad)

SHRI SAMAR SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS

Respondent(s)

Date : 15/02/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. M. Dutta, Adv.
Mr. P.S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Ms. Shruti Jose, Adv.
Mr. Rajkumar Kaushik, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR

Mr. Vinay Garg, AOR
Mr. Tanmaya Agarwal, Adv.
Mr. Upendra Mishra, Adv.
Mr. Uday Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the third week of July 2016 on a non-miscellaneous day.

(Gulshan Kumar Arora)
Court Master

(Rajinder Kaur)
Court Master